

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO.2105
ANSWERED ON 18.12.2025

ENCROACHMENT ON RUINS OF SISUPALGARH

2105. DR. MEENAKSHI JAIN:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government is aware about the ruins of Sisupalgarh, near Bhubaneswar, Odisha being encroached by new buildings; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a)& The ancient remains inside and outside ramparts, mostly buried at Sisupalgarh near
- (b) Bhubaneswar, district, Khordha, Odisha were declared a protected monument vide Gazette Notification No. 34, dated 25th November, 1950, covering an area of 562.681 acres owned by both government and private owners. Over the years, many unauthorized constructions have appeared within the protected monument.

The Archaeological Survey of India has lodged complaints against these illegal activities and also issued notices to the defaulters as per the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rule 1959. The matter with regard to removal of encroachments was also brought before the Hon'ble High Court of Odisha of Cuttack by Indian National Trust for Art and Cultural Heritage (INTACH) by failing a W.P (C) No. 2034 of 2007 (INTACH Vs Government of Orissa and others). Now, the case has been disposed of.
